

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1373

ANSWERED ON:17.08.2012

R-APDRP

Rama Devi Smt. ,Shetkar Shri Suresh Kumar

**Will the Minister of POWER be pleased to state:**

(a) whether the Restructured Accelerated Power Development and Reforms Programme (R-APDRP) is expected to help bring down power transmission and distribution losses; and

(b) if so, the details thereof and present implementation status of the scheme in the country, State-wise including Bihar and Andhra Pradesh?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) : Yes, Madam, it is expected that on successful implementation of R-APDRP, the Aggregate Technical and Commercial (AT&C) losses in the country would be reduced.

(b) : To reduce the AT&C losses in the country and to improve the power distribution sector of state utilities, Government of India has launched the Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) during 11th Plan period. The focus of R-APDRP is on actual demonstrable performance by utilities in terms of sustained AT&C loss reduction in the project areas. Projects under the scheme are taken up in two parts in towns having population more than 30,000 (10,000 for special category States) as per census 2001. Part-A of the scheme is for establishing IT enabled system for energy accounting / auditing and Supervisory Control and Data Acquisition (SCADA) for big cities (population:4 lacs and Annual Energy Input: 350MU) whereas Part-B is for up-gradation & strengthening of electrical infrastructure.

So far, under R-APDRP, projects worth Rs.32324.89 crores (Part-A: Rs. 6639.98 crores covering 1402 towns and 63 SCADA projects; Part-B: Rs. 25684.91 crores covering 1134 towns) have already been sanctioned.

The projects sanctioned under R-APDRP scheme are at various stages of implementation. It is expected that on successful completion of the scheme, the AT&C losses could be reduced to the extent of 15% in the project areas.

For the State of Bihar, under R-APDRP, projects worth Rs.1400.38 Crores (Part-A: Rs. 217.81 crores covering 71 towns and 1 SCADA project; Part-B: Rs. 1182.57 crores covering 64 towns) have been sanctioned and a sum of Rs.58.37 Crores has been disbursed.

For the State of Andhra Pradesh, under R-APDRP, projects worth Rs.1562.21 Crores (Part-A: Rs.505.62 crores covering 113 towns and 5 SCADA projects; Part-B: Rs.1056.59 crores covering 42 towns) have been sanctioned and a sum of Rs.310.17 Crores has been disbursed.

State-wise details of project sanctioned under Part-A (IT), Part-A(SCADA) and Part-B of the R-APDRP Programme is enclosed at Annex.